

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 304  
Appeal No. 16/58-59/JPR/2021  
Under Section 58-59 of  
Companies Act, 2013**

**In the matter of:**

**Rakesh Verma**

**...Petitioner**

**Versus**

**Nicole Infosoft Pvt. Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
10.11.2022.

*Sd -*

**(Prabhu Dayal Sewda)  
Court Officer**

September 29, 2022